

(b) if so, the details thereof;

(c) whether it is a fact that the Goa Chamber of Commerce has protested against the Order; and

(d) if so, whether the Order is likely to be repealed?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) and (b). The Administration of Goa has issued the Goa, Daman and Diu (Price Control) Order 1963 whereby profit margins have been fixed in respect of sale of certain imported and indigenous articles.

(c) and (d). The Goa Chamber of Commerce had raised some objections against an Order which was proposed to be issued earlier in this behalf. In view of these and other objections, the Goa Administration withheld the issue of that Order. The observations made by the Chamber were taken into account and a revised Order was issued on the 6th of March, 1963.

Withdrawal of U.S. Transport Planes

- *449. { Dr. L. M. Singhvi;
- { Shri P. C. Borooah;
- { Shri D. C. Sharma;
- { Shri Basumatari;
- { Shri Berwa Kotah;
- { Shri R. S. Pandey;

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that there is a move for withdrawal of the United States Squadron of Transport Planes lent to India;

(b) if so, when the withdrawal is to be effected; and

(c) what alternative arrangements if any, have been made?

The Minister of Defence (Shri Y. B. Chavan): (a) to (c). The Transport aircraft from U.S.A. were sent in the last week of November 1962 to assist us in transporting essential defence

supplies to forward areas. No date for their withdrawal has been fixed as yet.

Jute Wage Board

- *450. { Shri S. M. Banerjee;
- { Shri Dinen Bhattacharyya;
- { Shri Mohammad Elias;

Will the Minister of Labour and Employment be pleased to state:

(a) whether the report of the Jute Wage Board has been submitted to Government; and

(b) if not, the reasons for the delay and the steps taken by Government?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malaviya): (a) No.

(b) The Board has completed public hearings and is now holding meetings to finalise its conclusions.

Persons Registered in Madras

806. Shri Malaichami: Will the Minister of Labour and Employment be pleased to state the number of persons (both skilled and unskilled) registered with various Employment Exchanges in Madras as on 31st January, 1963?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malaviya): 1,64,046.

Nissan Jeeps

807. Shri P. C. Deo Bhanj: Will the Minister of Defence be pleased to state:

(a) the cost of production of a NISSAN Jeep;

(b) whether these Jeeps will be available for the public; and

(c) if so, when?

The Minister of Defence Production in the Ministry of Defence (Shri Raghuramiah): (a) The cost of pro-